CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF SRI AMARNATH FINANCE LIMITED

Registered Office: - 4883-84, Main Road, Second Floor, Kucha Ustad Dag, Chandni Chowk, Delhi-110006

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of Mr. Manish Kapoor, son of Shri Baldev Raj Kapoor resident of 302-303, Part-III, Gujranwal Town, Delhi-110009 and Mr. Rakesh Kapoor son of Shri Baldev Raj Kapoor resident of 302-303, Part-III, Gujranwal Town, Delhi-110009 (Hereinafter collectively referred to as "Acquirers") alongwith Person Acting in Concert namely Mr. Rishabh Kapoor, Mr. Raghav Kapoor, Mr. Karan Kapoor, Ms. Archana Kapoor, Mr. Uday Kapoor and Ms. Meenu Kapoor resident of 302-303, Part-III, Gujranwal Town, Delhi-110009 (Hereinafter collectively referred to as "PACs"), pursuant to and in compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined.

The shareholders of Sri Amarnath Finance Limited are requested to note that the developments/amendments with respect to and in connection with DPS are as under:

1. The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

S. No	Activity	Original Schedule Days & Dates	Revised Schedule Days & Dates
1.	**Date of Public Announcement**	**Thursday, October 15, 2015**	**Thursday, October 15, 2015**
2.	Date of Publication of Detailed Public Statement	Friday, October 23, 2015	Friday, October 23, 2015
3.	Filing of the Draft letter of Offer to SEBI	Friday, October 30, 2015	Friday, October 30, 2015
4.	Last Date for a competitive offer(s)	Tuesday, November 17, 2015	Tuesday, November 17, 2015
5.	**Identified Date***	**Friday, November 27, 2015**	**Friday, January 19, 2018**
6.	Date by which Final Letter of Offer will be dispatched to the shareholders	Friday, December 04, 2015	Monday, January 29, 2018
7.	**Last Date for revising the Offer Price/ number of shares.**	**Tuesday, December 08, 2015**	**Wednesday, January 31, 2018**
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Wednesday, December 09, 2015	Thursday, February 01, 2018
9.	**Date of Publication of Offer Opening Public Announcement**	**Thursday, December 10, 2015**	**Friday, February 02, 2018**
10.	**Date of commencement of Tendering Period (Offer Opening date)**	**Friday, December 11, 2015**	**Monday, February 05, 2018**
11.	**Date of Expiry of Tendering Period (Offer Closing date)**	**Monday, December 28, 2015**	**Tuesday, February 20, 2018**
12.	Last Date of communicating rejection/acceptance and payment of consideration for applications accepted/ return of unaccepted share certificates/ credit of unaccepted Equity Shares to Demat Account.	Monday, January 11, 2016	Wednesday, March 07, 2018

**The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.*

The above dates where ever it appeared in the Detailed Public Statement should be read accordingly.

2. Reserve Bank of India vide its letter no. DNBS ND NO. 1158/NDSI/05.19.292/2017-18 dated January 15, 2018 given its approval for change in management and control of target company subject to fulfillment of certain conditions in terms of RBI Notification number DNBR.PD.007/03.10.119/2016-17 dated September 1, 2016 for transfer of management and control of the Non-Banking Finance Company ("NBFC").
3. The Target Company has received a Notice dated 05.07.2017 bearing letter no. RD(NR)/INV/235/NKS(13)/2017/4234 from Ministry of Corporate Affairs under Section 272(4) of the Companies Act, 2013 in view of investigations against the current promoters Mr. Virendra Jain and Mr. Surendra Kumar Jain by Serious Fraud Investigation Office (SFIO) and the target company replied the above said show cause notice by its letter dated 02.09.2017 and the same is pending with Ministry of Corporate Affairs.
4. BSE Limited has also carried out investigations against target company and requires various clarifications from target company in view of investigations against some of its current promoters i.e Mr. Virendra Jain and Mr. Surendra Kumar Jain. The Target Company has replied the same vide its letter/email dated 17.08.2017, 25.08.2017, 08.09.2017, 16.09.2017, 17.11.2017, 25.11.2017, 01.12.2017 and 03.01.2018. After going through the same BSE Limited vide its letter no. SURV/OFL/AB/2017-18/SHELL/COMP/538863/1 dated January 04, 2018 directed that the promoters and directors of target company are permitted only to buy the securities of the company and they shall not sell their existing holding in the target company in line with directions issued by SEBI vide its letter no. SEBI/HO/ISD/ISD/OW/P/2017/18183 dated August 07, 2017.
5. There is also order against Sunshine Capital Limited (CIN No. L65993DL1994PLC060154), one of the Seller, by SEBI for not complied with SEBI Rules and Regulations and the investigations are under process. Sunshine Capital is also listed at BSE Limited and trading in its securities is restricted and under GSM Stage 6.

The Acquirers and Person Acting in Concert (s) accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's **website at www.sebi.gov.in**.

Issued by Manager to the Offer on behalf of the Acquirers and PAC's

D&A

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Contact Person: **Mr. Priyaranjan**

Date: January 30, 2018

Place: New Delhi